

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 274 OF 2018 & IA No. 1637 OF 2019

Dated: 30th October, 2019

In the matter of:

Rajasthan Rajya Vidyut Prasaran Nigam Limited

.... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **12.12.2019**.

Court Master

NR